



Government of India / भारत सरकार

Ministry of Commerce and Industry / वाणिज्य और उद्योग मंत्रालय

Department of Commerce / वाणिज्य विभाग

Directorate General of Foreign Trade, Delhi / विदेश व्यापार महानिदेशालय, दिल्ली

VANIJYA BHAWAN, AKBAR ROAD, CENTRAL DELHI, DELHI, 110011 / वाणिज्य भवन, अकबर

रोड, नई दिल्ली

Email Office : dgft@nic.in , Phone Office : 011-23062777

(DES - I SECTION)

MINUTES OF THE NORMS COMMITTEE- I

MEETING No. NC/1/MEET/Oct/202324/14

DATED: 08/11/2023

Please Note

- I. For information of exporters, Norms Committee - I handles all cases pertaining to fixation/ratification of norms for Export Products falling under ITC (HS) Chapter 81 to 84, 86 to 93 .Communications in respect of cases/pertaining to NC- I may be sent to email address: nc1.dgft@nic.in
- II. The Norms Committee has taken decision only with respect to technical aspect/wastage norms. While redeeming the applications, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in Policy Circulars issued from time to time or any other provisions under FTP/HBP for EODC.
- III. Wherever the Committee has fixed Norms, the concerned RA may ensure that AA is issued on the wastages/consumption as ratified by the Committee or as per wastages claimed in the application, whichever is less.

Meeting No. NC/1/MEET/Oct/202324/14 dated 08/11/2023 of Norms Committee - I for the year 2023-24 was held on 08/11/2023 under the Chairmanship of HARDEEP SINGH, Additional DGFT to consider the following applications for ratification of norms in respect of advance authorizations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2023.

The following members were present in the meeting:-

S.No.	Name and Designation of Representatives	Department
1	Shri Anil Kumar Singh, Consultant	MHI

2	Shri Rahul Bhardwaj, AD	MSME
3	Shri Alaxhendra, Scientist 'C'	MeitY
4	Shri S. K. Jain, Consultant	DPIIT
5	Shri V.C. Agarwal, Consultant (Tech-3)	Technical Consultant, DGFT
6	Shri Shaish Kumar, Consultant (Tech-1)	Technical Consultant, DGFT
7	Shri S.K. Bhatnagar, Consultant (SKB)	Technical Consultant, DGFT

In Attendance:

S.No.	Name and Designation	Department
1	Shri Santosh Kumar Dubey, Dy.DGFT	DGFT

Case Details and Decision(s):

Case No.	1 / NC/1/MEET/Oct/202324/14
Case Status	Case Deferred
Party Name	CARCLO TECHNICAL PLASTICS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023
HQ File Number	HQRNORM APPLY 00004460AM24
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision: The Committee considered this case as per agenda and noted that special committee report in this regard is awaited. The Committee decided to defer this case. Case stands deferred.	

Case No.	2 / NC/1/MEET/Oct/202324/14
Case Status	Case Deferred
Party Name	DYNAMATIC TECHNOLOGIES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023
HQ File Number	HQRNORM APPLY 00005337AM24
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision: The Committee considered this case as per agenda and noted that special committee report in this regard is awaited. The Committee decided to defer this case. Case stands deferred.	

Case No.	3 / NC/1/MEET/Oct/202324/14
Case Status	Case Deferred
Party Name	DYNAMATIC TECHNOLOGIES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023

HQ File Number	HQRNORM APPLY 00006270AM24
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision: The Committee considered this case as per agenda and noted that special committee report in this regard is awaited. The Committee decided to defer this case. Case stands deferred.	

Case No.	4 / NC/1/MEET/Oct/202324/14
Case Status	Case Deferred
Party Name	DYNAMATIC TECHNOLOGIES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023
HQ File Number	HQRNORM APPLY 00006271AM24
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision: The Committee considered this case as per agenda and noted that special committee report in this regard is awaited. The Committee decided to defer this case. Case stands deferred.	

Case No.	5 / NC/1/MEET/Oct/202324/14
Case Status	Case Deferred
Party Name	DYNAMATIC TECHNOLOGIES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023
HQ File Number	HQRNORM APPLY 00006272AM24
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision:	

The Committee considered this case as per agenda and noted that special committee report in this regard is awaited. The Committee decided to defer this case.

Case stands deferred.

Case No.	6 / NC/1/MEET/Oct/202324/14
Case Status	Case Deferred
Party Name	DYNAMATIC TECHNOLOGIES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023
HQ File Number	HQRNORM APPLY 00006273AM24
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision:	
The Committee considered this case as per agenda and noted that special committee report in this regard is awaited. The Committee decided to defer this case.	
Case stands deferred.	

Case No.	7 / NC/1/MEET/Oct/202324/14
Case Status	Case Deferred
Party Name	DYNAMATIC TECHNOLOGIES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023
HQ File Number	HQRNORM APPLY 00006274AM24
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision:	
The Committee considered this case as per agenda and noted that special committee report in this regard is awaited. The Committee decided to defer this case.	

Case stands deferred.

Case No.	8 / NC/1/MEET/Oct/202324/14
Case Status	Case Deferred
Party Name	DYNAMATIC TECHNOLOGIES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023
HQ File Number	HQRNORM APPLY 00006276AM24
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision: The Committee considered this case as per agenda and noted that special committee report in this regard is awaited. The Committee decided to defer this case. Case stands deferred.	

Case No.	9 / NC/1/MEET/Oct/202324/14
Case Status	Case Deferred
Party Name	LICRA GREEN TECHNOLOGIES
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023
HQ File Number	HQRNORM REVIW00004214AM24
RA File Number	072404000019 AM14
Licence No and Date	0710095521/22/05/2013
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	10 / NC/1/MEET/Oct/202324/14
Case Status	Case Deferred
Party Name	RAGHU VAMSI MACHINE TOOLS PRIVATE LIMITED

Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023
HQ File Number	HQRNORM REVIW00000116AM24
RA File Number	092404000074 AM14
Licence No and Date	0910056105/23/05/2013
Norms Committee Decision:	
Case deferred for DL reply from the applicant.	

Case No.	11 / NC/1/MEET/Oct/202324/14
Case Status	Case Deferred
Party Name	LICRA GREEN TECHNOLOGIES
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023
HQ File Number	HQRNORM APPLY 00004592AM23
RA File Number	072404000428 AM14
Licence No and Date	0710102649/06/03/2014
Norms Committee Decision:	
Case deferred for DL reply from the applicant.	

Case No.	12 / NC/1/MEET/Oct/202324/14
Case Status	Case Approved
Party Name	M & B ENGINEERING LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023
HQ File Number	HQRNORM REVIW00197084AM22
RA File Number	082404000396 AM15
Licence No and Date	0810134481/03/02/2015
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that this case has already been ratified in earlier meeting. However, for ready reference, the Committee decided to furnish a copy of the ratified minutes/DPIIT comments to the applicant as under:	
Note: The written recommendation as given by DPIIT will be communicated to the applicant as well as	

concerned RA through email.

RA concerned may take suitable consequential action accordingly

Case No.	13 / NC/1/MEET/Oct/202324/14
Case Status	Case Deferred
Party Name	HINDUSTAN RUBBER INDUSTRIES
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023
HQ File Number	HQRNORM REVIW00002029AM23
RA File Number	052304000292 AM16
Licence No and Date	0510395884/12/10/2015
Norms Committee Decision: The Committee considered that case as per agenda and noted that a DL was issued to the applicant on 01.09.2023 followed by reminders on 16.09.2023 and 01.10.2023. However, no reply has since been received from the applicant. The Committee, therefore, decided to issue the final reminder to the applicant for furnishing the requisite information/documents in the portal within 15 days. Case stands deferred.	

Case No.	14 / NC/1/MEET/Oct/202324/14
Case Status	Case Deferred
Party Name	SENIOR INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023
HQ File Number	HQRNORM REVIW00006073AM24
RA File Number	052404000573 AM16
Licence No and Date	0510398118/01/04/2016
Norms Committee Decision: Case deferred for the comments of TE.	

Case No.	15 / NC/1/MEET/Oct/202324/14
Case Status	Case Deferred
Party Name	MANN AND HUMMEL FILTER PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023
HQ File Number	HQRNORM REVIW00004640AM23
RA File Number	072404000144 AM17
Licence No and Date	0710110190/29/07/2016
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	16 / NC/1/MEET/Oct/202324/14
Case Status	Case Deferred
Party Name	MANN AND HUMMEL FILTER PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023
HQ File Number	HQRNORM REVIW00004641AM23
RA File Number	072404000254 AM17
Licence No and Date	0710110669/18/11/2016
Norms Committee Decision:	
Case deferred for the comments of TE.	

Case No.	17 / NC/1/MEET/Oct/202324/14
Case Status	Case Deferred
Party Name	VALMET TECHNOLOGIES AND SERVICES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023
HQ File Number	HQRNORM APPLY 00004552AM24
RA File Number	NA
Licence No and Date	3110066640/29/03/2017
Norms Committee Decision:	

Case deferred for the comments of TE.

Case No.	18 / NC/1/MEET/Oct/202324/14
Case Status	Case Deferred
Party Name	HINDUSTAN RUBBER INDUSTRIES
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023
HQ File Number	HQRNORM REVIW00006718AM23
RA File Number	052304000043 AM18
Licence No and Date	0510402563/16/05/2017
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 01.09.2023 followed by reminder on 16.09.2023. However, no reply has yet been received. The Committee, therefore, decided to issue the final reminder to the applicant for furnishing the requisite information/documents within 15 days. Case stands deferred.	

Case No.	19 / NC/1/MEET/Oct/202324/14
Case Status	Case Deferred
Party Name	SATURN INDUSTRIES
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023
HQ File Number	HQRNORM REVIW00002225AM23
RA File Number	072404000141 AM19
Licence No and Date	0710113806/03/09/2018
Norms Committee Decision: The Committee considered that case as per agenda and noted that a DL was issued to the applicant on 01.09.2023 followed by reminders on 16.09.2023 and 01.10.2023. However, no reply has since been received from the applicant. The Committee, therefore, decided to issue the final reminder to the applicant for furnishing the requisite information/documents in the portal within 15 days. Case stands deferred.	

Case No.	20 / NC/1/MEET/Oct/202324/14
Case Status	Case Approved
Party Name	VICTORA AUTO PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023
HQ File Number	HQRNORM REVIW00003247AM23
RA File Number	052404000529 AM19
Licence No and Date	0510409056/26/12/2018
Norms Committee Decision: The Committee considered the case as per agenda and decided to fix the ad-hoc norms of this case as per comments of Consultant (SKB) dated 08.11.2023, as under: Note: The written recommendation as given by Consultant (SKB) will be communicated to the applicant as well as concerned RA through email. RA concerned may take suitable consequential action accordingly.	

Case No.	21 / NC/1/MEET/Oct/202324/14
Case Status	Case Deferred
Party Name	HEURTEY PETROCHEM INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023
HQ File Number	018005000174AM20
RA File Number	342404000185 AM20
Licence No and Date	3410045459/19/09/2019
Norms Committee Decision: The Committee considered the case as per agenda and decided to call for the following information from the applicant as per comments of concerned TE: 1. There is no attachment found on the BO portal which can be examined for comments. To upload all the relevant documents (Complete information as per ANF 4B, Complete information as per appendix 4E, Appendix 4K & Appendix 4H etc.) on DGFT's new IT Portal_ in order to process the case. Case stands deferred.	

Case No.	22 / NC/1/MEET/Oct/202324/14
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023
HQ File Number	018005000193AM20
RA File Number	092404000347 AM20
Licence No and Date	0910068080/14/10/2019
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 05.12.2022 followed by several reminders. However, no reply has yet been received from the applicant. The Committee, therefore, decided to send the final reminder to the applicant for furnishing the requisite information/documents. Case stands deferred.	

Case No.	23 / NC/1/MEET/Oct/202324/14
Case Status	Case Rejected
Party Name	TPI COMPOSITES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023
HQ File Number	HQRNORM REVIW00003132AM23
RA File Number	042404000138 AM20
Licence No and Date	0410166360/13/12/2019
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 05.12.2022 followed by several reminders. A final reminder was also issued on 17.05.2023 for providing requisite information/documents. However, no reply has yet been received from the applicant. The Committee, therefore, decided to reject the case on the ground of non-submission of required information. Case stands rejected.	

Case No.	24 / NC/1/MEET/Oct/202324/14
----------	------------------------------

Case Status	Case Rejected
Party Name	ISGEC HEAVY ENGINEERING LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023
HQ File Number	018005000279AM20
RA File Number	052304000381 AM20
Licence No and Date	0510413163/01/01/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that as per Minutes of Meeting dated 29.11.2021, the case was withdrawn on the ground of surrendering the license by the applicant. Hence, the Committee decided to withdraw this case from the agenda showing it as rejected. Case stands rejected.	

Case No.	25 / NC/1/MEET/Oct/202324/14			
Case Status	Case Approved			
Party Name	AZAD ENGINEERING PRIVATE LIMITED			
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023			
HQ File Number	018005000354AM20			
RA File Number	092404000594 AM20			
Licence No and Date	0910068532/02/03/2020			
Norms Committee Decision:				
The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per the comments of Consultant (SKB) dated 08.11.2023, as under:				
Sl. No.	Export Item	Quantity	Import Item & Quantity	Quantity to be allowed
1	TURBINE BLADES (Net content of import item shall be 190.80 Kgs, which should be reflected in the shipping bills and invoices)	424 NOS	STAINLESS STEEL BARS (Grade: 10705 BU Size: 154MMX40MM, 283MMX36MM, 281MMX42MM, 239MMX30MM, 129MMX33MM)	3243.60KGS INCLUSIVE OF 1600% ON THE NET WEIGHT OF THE IMPORTED STAINLESS STEEL IN THE EXPORT PRODUCT

NOTE:

1. Wastage on the net weight of imported stainless steel in the export product.
2. The grade of Stainless Steel should be matched with the grade of stainless steel of the export product.

RA concerned may take suitable consequential action accordingly.

Case No.	26 / NC/1/MEET/Oct/202324/14
Case Status	Case Deferred
Party Name	NEO STRUCTO CONSTRUCTION PVT. LTD.
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023
HQ File Number	HQRNORM REVIW00006231AM24
RA File Number	522404000083 AM20
Licence No and Date	5210043372/04/04/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	27 / NC/1/MEET/Oct/202324/14
Case Status	Case Approved
Party Name	L&T - MHI POWER TURBINE GENERATORS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023
HQ File Number	018005000466AM21
RA File Number	039504000085 AM21
Licence No and Date	0310836383/26/05/2020
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per the comments of MHI vide OM dated 16.08.2023, as under:	
1. Firm's proposal may be allowed for wastage of 541.30% on net content basis as against 1058% applied for.	

RA concerned may take suitable consequential action accordingly.

Case No.	28 / NC/1/MEET/Oct/202324/14
Case Status	Case Deferred
Party Name	EMERSON MEASUREMENT SYSTEMS AND SOLUTIONS (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023
HQ File Number	HQRNORM REVIW00000020AM24
RA File Number	342404000117 AM21
Licence No and Date	3410046279/11/08/2020
Norms Committee Decision: The Committee considered the case as per agenda and decided to call for the following information from the applicant as per comments of the TE: 1. Case history along with copies of correspondences in chronological order. 2. Earlier decisions of the norms committee. 3. Additional supporting documents and dimensional drawing with product catalogue justifying review of NC decision. 4. Product catalogue 5. Assembly drawings/diagrams of the resultant product showing placement and exact use of components in the export product (s). 6. Detailed justification for wastage and quantity. Case stands deferred.	

Case No.	29 / NC/1/MEET/Oct/202324/14
Case Status	Case Approved
Party Name	AUTOCOMP CORPORATION PANSE PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023
HQ File Number	018505000265AM21
RA File Number	318304000044 AM21
Licence No and Date	3110067820/13/08/2020
Norms Committee Decision:	

The Committee considered the case as per agenda and **decided to fix** the ad-hoc norms as per the comments of Consultant (Tech-3) dated 08.11.2023, as under:

Export Product- Add Weight 1-5.285 kg./unit, 2- 3.688 kg./unit, 3-2.934 kg./unit, 4- 5.285 kg./unit, 5- 3.69 kg./unit, 6- 2.609 kg./unit, 7- 5.285 kg./unit 8-3.688 kg./unit, 9-2.758 kg./unit 10-5.289 kg./unit, 11-3.69kg./unit, 12-2.76 kg./unit.

Import items recommended (as per Sl. No.):

1 to 4- Net + 2% wastage in wt. or as applied whichever is lower.

5-1.44 kg./kg. content with 1/3 recovery

6-1.34 kg./kg. content with 1/3 recovery

7-1.28 kg./kg. content with 1/3 recovery

8-1.39 kg./kg. content with 1/3 recovery

9-1.36 kg./kg. content with 1/3 recovery

10-1.4 kg./kg. content with 1/3 recovery

11-Net to net as per GN-4.

Note: Grade and thickness of steel will be same as used in EP.

RA concerned may take suitable consequential action accordingly.

Case No.	30 / NC/1/MEET/Oct/202324/14
Case Status	Case Deferred
Party Name	NEO STRUCTO CONSTRUCTION PVT. LTD.
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023
HQ File Number	018005000575AM21
RA File Number	522404000036 AM21
Licence No and Date	5210043502/25/08/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	31 / NC/1/MEET/Oct/202324/14
Case Status	Case Deferred
Party Name	ENDRESS+HAUSER (INDIA) AUTOMATION INSTRUMENTATION PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023
HQ File Number	HQRNORM REVIW00000160AM24
RA File Number	039404000434 AM21
Licence No and Date	0310838480/25/09/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	32 / NC/1/MEET/Oct/202324/14
Case Status	Case Approved
Party Name	L&T - MHI POWER TURBINE GENERATORS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023
HQ File Number	018005000666AM21
RA File Number	039504000437 AM21
Licence No and Date	0310838883/14/10/2020
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per the comments of MHI vide OM dated 16.08.2023, as under: 1. Firm's proposal may be allowed for wastage of 530.88% on net content basis as against 860% applied for. RA concerned may take suitable consequential action accordingly.	

Case No.	33 / NC/1/MEET/Oct/202324/14
Case Status	Case Approved
Party Name	PENTAPHOS INDUSTRIES PRIVATE LIMITED

Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023			
HQ File Number	HQRNORM REVIW00006281AM24			
RA File Number	039504000459 AM21			
Licence No and Date	0310839248/02/11/2020			
Norms Committee Decision: The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per the comments of Consultant (SKB) dated 08.11.2023, as under:				
Sl No	Item of Export	Quantity	Item of Import	Quantity to be allowed
1	Magnesium Turning 99 Percent Min.	150000.00 KGS	Magnesium Ingot 99 Percent Min	1.3% wastage on the net weight of the Magnesium Turning with 99% purity.
RA concerned may take suitable consequential action accordingly.				

Case No.	34 / NC/1/MEET/Oct/202324/14
Case Status	Case Deferred
Party Name	DISTINCT PRODUCTIVITY SOLUTIONS
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023
HQ File Number	HQRNORM REVIW00004567AM23
RA File Number	072404000190 AM21
Licence No and Date	0710117268/12/11/2020
Norms Committee Decision: The Committee considered the case as per agenda and decided to call for the following information/documents from the applicant as per comments of the TE: 1. Case history along with copies of correspondences in chronological order. 2. Earlier decisions of the norms committee. 3. Rationale for review of NC decision. 4. Product catalogue. 5. Detail technical note on manufacturing process including the relevant flow sheet.	

6. Detail technical drawings with dimension of each export product, Catalogue, if any, may also be furnished.
7. Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc.

Case stands deferred.

Case No.	35 / NC/1/MEET/Oct/202324/14
Case Status	Case Approved
Party Name	S K INDUSTRIES
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023
HQ File Number	HQRNORM APPLY 00055488AM21
RA File Number	34AA04001587 AM21
Licence No and Date	3411000055/05/01/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to fix the ad-hoc norms of this case as per comments of Consultant (DPIIT) dated 15.09.2023, as under:	
Note: The written recommendation as given by Consultant (DPIIT) will be communicated to the applicant as well as concerned RA through email.	
RA concerned may take suitable consequential action accordingly.	

Case No.	36 / NC/1/MEET/Oct/202324/14
Case Status	Case Approved
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023
HQ File Number	HQRNORM REVIW00001417AM24
RA File Number	34AA04001657 AM21
Licence No and Date	3411000066/06/01/2021
Norms Committee Decision:	

The Committee considered the case as per agenda and decided to ratify the ad-norms of this case as per comments of Consultant(Tech-1) dated 03.11.2023, as under:

Export Item 1.LM 65.4 P3 PJ ROOT 30.0 NUMBERS (NOS)

2 LM 65.4 P3 PJ **TIP** 30.0 NUMBERS (NOS)

TOTAL Net weight per Blade (ROOT AND TIP TOGETHER) 21,820.0 Kg +/- 3 %

Import item

SL. NO	SL.NO OF ADV.AUTH.	Quantity recommended
1	26,36,41,43,47,48,73,97,99, 100,101,105,106,117,118, 120,122,123,124,125, 126,127,129,131,132,133, 136,143,149,153,155,156, 157,160,161,162,163,172, 173,176,226,227,228,229, 231,240,241,242,245,246, 247,249,250,251,252,253, 255,256,257,258,259,267, 270,284,285,287,288,289, 303,304,317,318,328	Components, allowed as per G.N.4
2.	6,8,11,15,17,18,19,22,25, 33,40,42,69,77,84,86,98, 104,108,112,115,116,128, 130,135,139,140,142,151, 152,158,159,177,178,180, 181,182,183,184,185,186, 187,188,189,190,193,195, 197,199,201,203,210,222, 232,233,238,269,273,277,	Consumables Qty as applied for Value altogether restricted to 2.27 % of FOB Value

	282,283,290,291,292,320, 323,324,325,326,327,329, 331,332,333,334	
3.	Rest of the items	As applied for

RA concerned may take suitable consequential action accordingly.

Case No.	37 / NC/1/MEET/Oct/202324/14
Case Status	Case Deferred
Party Name	IBCC INDUSTRIES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023
HQ File Number	HQRNORM APPLY 00068153AM21
RA File Number	08AA04006808 AM21
Licence No and Date	0811000449/22/01/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	38 / NC/1/MEET/Oct/202324/14
Case Status	Case Approved
Party Name	OAM SAAI INTERNATIONAL INC.
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023
HQ File Number	HQRNORM APPLY 00077654AM21
RA File Number	05AA04027961 AM21
Licence No and Date	0511001081/05/02/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to ratify the ad-norms of this case as per comments of TE, MHI dated 01.11.2023, as under:	

Sl. No.	Import item	Quantity of import item	Recommended
1.	Compressor Ring for piston ring Volvo Quality: Ductile material, Dia: 131 mm Part No. 03803N0	2070 Pieces	Allowed as component under GN-4 on net-to-net basis with accountability clause.
2.	Compressor Ring for piston ring Volvo Quality: Ductile material, Dia: 131 mm Part No. 03803N0	2070 Pieces	
3.	Spring Oil Ring For Piston Ring Volvo Quality: Spring Steel Material, Dia: 131 mm Part No. 03803N0	2070 Pieces	

RA concerned may take suitable consequential action accordingly.

Case No.	39 / NC/1/MEET/Oct/202324/14
Case Status	Case Deferred
Party Name	SENIOR INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023
HQ File Number	HQRNORM REVIW00006209AM24
RA File Number	05AA04028132 AM21
Licence No and Date	0511001114/05/02/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	40 / NC/1/MEET/Oct/202324/14
Case Status	Case Deferred
Party Name	HANON CLIMATE SYSTEMS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023
HQ File Number	HQRNORM REVIW00006115AM24

RA File Number	05AA04028886 AM21
Licence No and Date	0511001205/11/02/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	41 / NC/1/MEET/Oct/202324/14
Case Status	Case Deferred
Party Name	DEE DEVELOPMENT ENGINEERS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023
HQ File Number	HQRNORM REVIW00006266AM24
RA File Number	05AA04029272 AM21
Licence No and Date	0511001201/12/02/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	42 / NC/1/MEET/Oct/202324/14
Case Status	Case Deferred
Party Name	L&T - MHI POWER BOILERS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023
HQ File Number	HQRNORM APPLY 00097654AM21
RA File Number	03AA04025483 AM21
Licence No and Date	0311002082/05/03/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	43 / NC/1/MEET/Oct/202324/14
Case Status	Case Deferred
Party Name	DEE DEVELOPMENT ENGINEERS LIMITED

Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023
HQ File Number	HQRNORM REVIW00006267AM24
RA File Number	05AA04036042 AM21
Licence No and Date	0511001561/05/03/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	44 / NC/1/MEET/Oct/202324/14
Case Status	Case Deferred
Party Name	EMPIRE HOME APPLIANCES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023
HQ File Number	HQRNORM APPLY 00103868AM21
RA File Number	05AA04038867 AM21
Licence No and Date	0511001740/15/03/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	45 / NC/1/MEET/Oct/202324/14
Case Status	Case Deferred
Party Name	THERMAX LIMITED.
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023
HQ File Number	HQRNORM APPLY 00103891AM21
RA File Number	31AA04007279 AM21
Licence No and Date	3111000223/15/03/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	46 / NC/1/MEET/Oct/202324/14
----------	------------------------------

Case Status	Case Deferred
Party Name	SENIOR INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023
HQ File Number	HQRNORM REVIW00003587AM23
RA File Number	05AA04040842 AM21
Licence No and Date	0511001835/19/03/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	47 / NC/1/MEET/Oct/202324/14
Case Status	Case Deferred
Party Name	TE THERMO ELECTRIC COMPANY INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023
HQ File Number	HQRNORM APPLY 00108567AM21
RA File Number	05AA04039729 AM21
Licence No and Date	0511001828/22/03/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	48 / NC/1/MEET/Oct/202324/14
Case Status	Case Deferred
Party Name	MODINE THERMAL SYSTEMS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023
HQ File Number	HQRNORM REVIW00000002AM24
RA File Number	04AA04008537 AM21
Licence No and Date	0411000541/22/03/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	49 / NC/1/MEET/Oct/202324/14			
Case Status	Case Approved			
Party Name	PENTAPHOS INDUSTRIES PRIVATE LIMITED			
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023			
HQ File Number	HQRNORM REVIW00006280AM24			
RA File Number	03AA04028513 AM21			
Licence No and Date	0311002713/23/03/2021			
Norms Committee Decision:				
The Committee considered the case as per agenda and decided to ratify the ad-norms of this case as per comments of Consultant(SKB) dated 07.11.2023, as under:				
Sl No	Item of Export	Quantity	Item of Import	Quantity recommended
1	Magnesium Turning 99 Percent Min.	50000.00 KGS	Magnesium Ingot 99 Percent Min	1.3% wastage on the net weight of the Magnesium Turning with 99% purity.
RA concerned may take suitable consequential action accordingly.				

Case No.	50 / NC/1/MEET/Oct/202324/14
Case Status	Case Deferred
Party Name	MODINE THERMAL SYSTEMS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023
HQ File Number	HQRNORM APPLY 00114116AM21
RA File Number	04AA04008535 AM21
Licence No and Date	0411000520/26/03/2021
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	51 / NC/1/MEET/Oct/202324/14
Case Status	Case Deferred
Party Name	PLANSEE INDIA HIGH PERFORMANCE MATERIALS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023
HQ File Number	HQRNORM APPLY 00115950AM21
RA File Number	07AA04010944 AM21
Licence No and Date	0711000779/29/03/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	52 / NC/1/MEET/Oct/202324/14
Case Status	Case Deferred
Party Name	PLANSEE INDIA HIGH PERFORMANCE MATERIALS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023
HQ File Number	HQRNORM APPLY 00116622AM21
RA File Number	07AA04011027 AM21
Licence No and Date	0711000803/30/03/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	53 / NC/1/MEET/Oct/202324/14
Case Status	Case Deferred
Party Name	CONTINENTAL ENGINES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023
HQ File Number	HQRNORM APPLY 00116883AM21
RA File Number	05AA04022556 AM21

Licence No and Date	0511001975/30/03/2021
Norms Committee Decision: The Committee considered the case as per agenda and decided to call for the following information from the applicant as per comments of the TE: 1. Clarification whether the application is under para 4.07 for self Declaration or Self-ratification under para 4.07A. 2. In case the application is under para 4.07 for Self Declaration, the necessary revised Self Declaration certificate and CE certificate may be submitted. 3. Detailed justification for quantity and wastage along with manufacturing process involved. 4. Note on variation in quantitative requirement per unit export product in similar applications. 5. Assembly drawings/diagrams of the resultant product showing placement and exact use of components in the export product (s). Case stands deferred.	

Case No.	54 / NC/1/MEET/Oct/202324/14
Case Status	Case Deferred
Party Name	CONTINENTAL ENGINES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023
HQ File Number	HQRNORM APPLY 00019536AM22
RA File Number	05AA04022390 AM21
Licence No and Date	0511002206/15/04/2021
Norms Committee Decision: The Committee considered the case as per agenda and decided to call for the following information from the applicant as per comments of the TE: 1. Clarification whether the application is under para 4.07 for self Declaration or Self-ratification under para 4.07A. 2. In case the application is under para 4.07 for Self Declaration the necessary revised Self Declaration certificate and CE certificate may be submitted. 3. Detailed justification for quantity and wastage along with manufacturing process involved.	

Case stands deferred.

Case No.	55 / NC/1/MEET/Oct/202324/14
Case Status	Case Deferred
Party Name	VEM TECHNOLOGIES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023
HQ File Number	HQRNORM APPLY 00020526AM22
RA File Number	09AA04005166 AM21
Licence No and Date	0911000698/16/04/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter was issued to applicant on 06.03.2023 followed by several reminders for furnishing the requisite information/documents. A further reminder was issued on 16.10.2023; however, no information has been received from the application as yet. Hence, the Committee decided to send the final reminder to the applicant for submitting the information within 15 days. Case stands deferred.	

Case No.	56 / NC/1/MEET/Oct/202324/14
Case Status	Case Deferred
Party Name	PLANSEE INDIA HIGH PERFORMANCE MATERIALS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023
HQ File Number	HQRNORM APPLY 00045354AM22
RA File Number	07AA04004336 AM22
Licence No and Date	0711001110/18/05/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that this case is pending for the comments of TE since long. The Committee decided to send a reminder to the TE along with the previous communication. Case stands deferred.	

Case No.	57 / NC/1/MEET/Oct/202324/14
Case Status	Case Deferred
Party Name	ISGEC HEAVY ENGINEERING LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023
HQ File Number	HQRNORM REVIW00006044AM24
RA File Number	05AA04018209 AM22
Licence No and Date	0511002782/25/05/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	58 / NC/1/MEET/Oct/202324/14
Case Status	Case Deferred
Party Name	AUTOCOMP CORPORATION PANSE PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023
HQ File Number	HQRNORM APPLY 00100185AM22
RA File Number	31AA04008768 AM22
Licence No and Date	3111000360/26/05/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	59 / NC/1/MEET/Oct/202324/14
Case Status	Case Deferred
Party Name	HANON CLIMATE SYSTEMS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023
HQ File Number	HQRNORM REVIW00006116AM24
RA File Number	05AA04012944 AM22
Licence No and Date	0511002849/27/05/2021
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	60 / NC/1/MEET/Oct/202324/14
Case Status	Case Deferred
Party Name	DEE DEVELOPMENT ENGINEERS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023
HQ File Number	HQRNORM REVIW00006349AM24
RA File Number	05AA04017886 AM22
Licence No and Date	0511002848/27/05/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	61 / NC/1/MEET/Oct/202324/14
Case Status	Case Approved
Party Name	OAM SAAI INTERNATIONAL INC.
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023
HQ File Number	HQRNORM APPLY 00134326AM22
RA File Number	05AA04049963 AM22
Licence No and Date	0511003547/08/07/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to ratify the ad-norms of this case as per comments of TE, MHI dated 03.11.2023, as under: 1. The import of items mentioned in the list may be allowed as component under GN-4 on net-to-net basis with accountability clause. RA concerned may take suitable consequential action accordingly.	

Case No.	62 / NC/1/MEET/Oct/202324/14
Case Status	Case Deferred
Party Name	VEELINE INDUSTRIES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023
HQ File Number	HQRNORM APPLY 00137031AM22
RA File Number	02AA04013279 AM22
Licence No and Date	0211000925/12/07/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	63 / NC/1/MEET/Oct/202324/14
Case Status	Case Rejected
Party Name	AVLIGHT AUTOMOTIVES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023
HQ File Number	HQRNORM APPLY 00139905AM22
RA File Number	05AA04052129 AM22
Licence No and Date	0511003673/15/07/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter was issued to applicant on 11.06.2023 followed by several reminders for furnishing the requisite information/documents. The final reminder was also issued on 01.09.2023; however, no information has been received from the application as yet. Hence, the Committee decided to reject the case on the ground of non-submission of requisite information/documents.	
Case stands rejected.	

Case No.	64 / NC/1/MEET/Oct/202324/14
Case Status	Case Deferred
Party Name	HANON CLIMATE SYSTEMS INDIA PRIVATE LIMITED
Meeting Number	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023

and Date	
HQ File Number	HQRNORM APPLY 00140723AM22
RA File Number	05AA04053194 AM22
Licence No and Date	0511003700/16/07/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	65 / NC/1/MEET/Oct/202324/14
Case Status	Case Deferred
Party Name	ISGEC HITACHI ZOSEN LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023
HQ File Number	HQRNORM APPLY 00144863AM22
RA File Number	05AA04057692 AM22
Licence No and Date	0511003764/22/07/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	66 / NC/1/MEET/Oct/202324/14
Case Status	Case Deferred
Party Name	RAYCHEM-RPG PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023
HQ File Number	HQRNORM APPLY 00145468AM22
RA File Number	03AA04050631 AM22
Licence No and Date	0311005553/23/07/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	67 / NC/1/MEET/Oct/202324/14
----------	------------------------------

Case Status	Case Approved
Party Name	GODREJ AND BOYCE MANUFACTURING COMPANY LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023
HQ File Number	HQRNORM REVIW00005212AM24
RA File Number	03AA04048536 AM22
Licence No and Date	0311005577/23/07/2021

Norms Committee Decision:

The Committee considered the case as per agenda and **decided to ratify** the ad-norms of this case as per comments of Consultant (SKB) dated 08.11.2023, as under:

Sl No	Name of the export item	Quantity	Item of import	Quantity	Recommended wastage
1	CONDENSER MODULE INCL. WATERBOX, LP (EQPT. No.: CA21-01) Project No PCE000182	1 SET	Cladded Tube sheets, ASTM B265 Gr.1/ASTM A516 Gr. 70	29080.00KGS	27824.58KGS INCLUSIVE OF 26% WASTAGE ON THE NET WEIGHT OF IMPORTED ITEMS IN THE EXPORT PRODUCT.
	CONDENSER MODULE INCL. WATERBOX, LP (EQPT. No.: CA21-01) Project No PCE000183	1 SET	Cladded Tube sheets, ASTM B265 Gr.1/ASTM A516 Gr. 70	29080.00 KGS	27824.58KGS INCLUSIVE OF 26% WASTAGE ON THE NET WEIGHT OF PLATES IN THE EXPORT PRODUCT.

Note:

1. The imported cladded sheets (Steel and Titanium metals) grade should be matched with the grade of the cladded sheets going in the export product.
2. The quantity and wastage of the above item of import is ratified, as allowed at Sl No 3 of Case No126 vide meeting No. NC/1/MEET/Jan/202223/20 dated 31.01.2023.

RA concerned may take suitable consequential action accordingly.

Case No.	68 / NC/1/MEET/Oct/202324/14
Case Status	Case Deferred
Party Name	AUTOTECH INDUSTRIES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023
HQ File Number	HQRNORM APPLY 00149223AM22
RA File Number	04AA04016167 AM22
Licence No and Date	0411001198/28/07/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	69 / NC/1/MEET/Oct/202324/14
Case Status	Case Approved
Party Name	REFLEXALLEN INDIA TUBING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023
HQ File Number	HQRNORM APPLY 00155964AM22
RA File Number	02AA04018337 AM22
Licence No and Date	0211001046/06/08/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to ratify the ad-norms of this case as per comments of TE, MHI dated 26.09.2023, as under: 1. The firm may be allowed import of granules (items at Sl. No. 1, 3, 5, 7, 10, 13, 15, 17, 19, 21, 23, 25, 26, 28, 31, 33, 35, 38, 41, 43, 44 & 47) with 5% wastage on net content basis and various type of connectors (items at Sl. Nos. 2, 4, 6, 8, 9, 11, 12, 14, 16, 18, 20, 22, 24, 27, 29, 30, 32, 34, 36, 37, 39, 40, 42, 45, 46, 48 & 49) with 1% wastage on net content basis for the manufacture of Fuel Pipe Assemblies. RA concerned may take suitable consequential action accordingly.	

Case No.	70 / NC/1/MEET/Oct/202324/14
Case Status	Case Deferred
Party Name	PLANSEE INDIA HIGH PERFORMANCE MATERIALS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023
HQ File Number	HQRNORM APPLY 00156948AM22
RA File Number	07AA04017324 AM22
Licence No and Date	0711001663/09/08/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	71 / NC/1/MEET/Oct/202324/14
Case Status	Case Deferred
Party Name	A. O. SMITH INDIA WATER PRODUCTS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023
HQ File Number	HQRNORM APPLY 00169310AM22
RA File Number	072104000311 AM21
Licence No and Date	0711001754/24/08/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	72 / NC/1/MEET/Oct/202324/14
Case Status	Case Deferred
Party Name	HIGHLY ELECTRICAL APPLIANCES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023
HQ File Number	HQRNORM APPLY 00171298AM22
RA File Number	08AA04021029 AM22
Licence No and Date	0811002411/26/08/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	73 / NC/1/MEET/Oct/202324/14
Case Status	Case Deferred
Party Name	BAINITE MACHINES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023
HQ File Number	HQRNORM APPLY 00302281AM22
RA File Number	03AX04000178 AM22
Licence No and Date	0311009923/30/12/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	74 / NC/1/MEET/Oct/202324/14
Case Status	Case Deferred
Party Name	ISGEC HITACHI ZOSEN LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023
HQ File Number	HQRNORM APPLY 00373049AM22
RA File Number	05AX04001153 AM22
Licence No and Date	0511010598/02/03/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	75 / NC/1/MEET/Oct/202324/14
Case Status	Case Deferred
Party Name	ISGEC HEAVY ENGINEERING LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023
HQ File Number	HQRNORM APPLY 00375101AM22
RA File Number	05AX04001180 AM22
Licence No and Date	0511010666/04/03/2022
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	76 / NC/1/MEET/Oct/202324/14
Case Status	Case Deferred
Party Name	HAREEHAR MACHINE TOOLS
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023
HQ File Number	HQRNORM APPLY 00386469AM22
RA File Number	08AX04000515 AM22
Licence No and Date	0811004383/14/03/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	77 / NC/1/MEET/Oct/202324/14
Case Status	Case Deferred
Party Name	DEE DEVELOPMENT ENGINEERS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023
HQ File Number	HQRNORM REVIW00006352AM24
RA File Number	05AX04001282 AM22
Licence No and Date	0511011118/16/03/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	78 / NC/1/MEET/Oct/202324/14
Case Status	Case Deferred
Party Name	SPIROTECH HEAT EXCHANGERS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023
HQ File Number	HQRNORM APPLY 00390519AM22
RA File Number	05AX04001107 AM22

Licence No and Date	0511011120/17/03/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	79 / NC/1/MEET/Oct/202324/14
Case Status	Case Deferred
Party Name	HIGHLY ELECTRICAL APPLIANCES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023
HQ File Number	HQRNORM APPLY 00390852AM22
RA File Number	08AX04000654 AM22
Licence No and Date	0811004414/17/03/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	80 / NC/1/MEET/Oct/202324/14
Case Status	Case Deferred
Party Name	DEE DEVELOPMENT ENGINEERS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023
HQ File Number	HQRNORM REVIW00006350AM24
RA File Number	05AX04001343 AM22
Licence No and Date	0511011275/22/03/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	81 / NC/1/MEET/Oct/202324/14
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023

HQ File Number	HQRNORM APPLY 00398384AM22
RA File Number	34AX04000417 AM22
Licence No and Date	3411002005/23/03/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	82 / NC/1/MEET/Oct/202324/14
Case Status	Case Deferred
Party Name	TECHNIP ENERGIES INDIA LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023
HQ File Number	HQRNORM APPLY 00400093AM22
RA File Number	05AX04001417 AM22
Licence No and Date	0511011347/24/03/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	83 / NC/1/MEET/Oct/202324/14
Case Status	Case Deferred
Party Name	JVS FLOW CONTROL PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023
HQ File Number	HQRNORM APPLY 00401476AM22
RA File Number	34AX04000421 AM22
Licence No and Date	3411002031/25/03/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	84 / NC/1/MEET/Oct/202324/14
Case Status	Case Deferred

Party Name	KARMEN INTERNATIONAL PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023
HQ File Number	HQRNORM APPLY 00408577AM22
RA File Number	04AX04000328 AM22
Licence No and Date	0411003007/30/03/2022
Norms Committee Decision: The Committee considered the case as per agenda and decided to call for the following information from the applicant as per comments of the TE: 1. Detail technical note on manufacturing process including the relevant flow sheet. 2. Weight of each export product. 3. Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc. along with stage-wise dimensional drawings and weight justifying the wastage claimed. Case stands deferred.	

Case No.	85 / NC/1/MEET/Oct/202324/14
Case Status	Case Deferred
Party Name	RAYCHEM-RPG PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023
HQ File Number	HQRNORM APPLY 00000019AM23
RA File Number	03AX04001880 AM22
Licence No and Date	0311013540/01/04/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	86 / NC/1/MEET/Oct/202324/14
Case Status	Case Deferred
Party Name	AUTOCOMP CORPORATION PANSE PRIVATE LIMITED

Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023
HQ File Number	HQRNORM REVIW00006253AM24
RA File Number	31AX04000018 AM23
Licence No and Date	3111001300/25/04/2022
Norms Committee Decision: The Committee considered the case as per agenda and decided to call for the following information from the applicant as per comments of the TE: 1. Complete set of original application. 2. Detailed description of the export product and import items. 3. Case history along with copies of correspondences in chronological order. 4. Earlier decisions of the norms committee. 5. Additional supporting documents and dimensional drawings with product catalogue justifying review of NC decision. Case stands deferred.	

Case No.	87 / NC/1/MEET/Oct/202324/14
Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023
HQ File Number	HQRNORM APPLY 00000626AM23
RA File Number	03AX04000192 AM23
Licence No and Date	0311014542/06/05/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	88 / NC/1/MEET/Oct/202324/14
Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023

HQ File Number	HQRNORM APPLY 00000627AM23
RA File Number	03AX04000566 AM23
Licence No and Date	0311014543/06/05/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	89 / NC/1/MEET/Oct/202324/14
Case Status	Case Approved
Party Name	BANGALORE BIOTECH LABS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023
HQ File Number	HQRNORM APPLY 00000921AM23
RA File Number	07AX04000164 AM23
Licence No and Date	0711004049/23/05/2022
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to ratify the ad-norms of this case as per comments of TE, MHI dated 26.09.2023, as under: 1. Import items from Sl. No. 1 to 43, Sl. No. 47 to 61 and Sl. No. 66 to 98 may be ratified as net-to-net as per GN-4 for Export Product 1. 2. Import items from Sl. No. 44 to 46, 62 to 65 and Sl. No. 99 to 104 may be ratified as net content in Export Product 1 + 1% wastage. 3. Import items from Sl. No. 105 to 146, 150 to 164, 169 to 201, 208 and 209 may be ratified as net-to-net as per GN-4 for Export Product 2. 4. Import items from Sl. No. 147 to 149, Sl. No. 165 to 168 and Sl. No. 202 to 207 may be ratified as net content in Export Product 2 +1% wastage. Note: Grade and dia. of imported tubes will be same as used in EP. RA concerned may take suitable consequential action accordingly.	

Case No.	90 / NC/1/MEET/Oct/202324/14
Case Status	Case Deferred

Party Name	VEM TECHNOLOGIES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023
HQ File Number	HQRNORM APPLY 00001210AM23
RA File Number	09AX04000172 AM23
Licence No and Date	0911003121/06/06/2022
Norms Committee Decision: The Committee considered the case as per agenda and decided to call for the following information from the applicant as per comments of the TE: 1. Detailed technical notes on the manufacturing process including the relevant flow sheet. 2. Detailed technical drawings with the dimensions of each export product, Catalogue, if any, may also be furnished. 3. Starting from the specification of the export product, basic calculation as to how raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc. Case stands deferred.	

Case No.	91 / NC/1/MEET/Oct/202324/14
Case Status	Case Deferred
Party Name	VEM TECHNOLOGIES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023
HQ File Number	HQRNORM APPLY 00001212AM23
RA File Number	09AX04000173 AM23
Licence No and Date	0911003122/06/06/2022
Norms Committee Decision: The Committee considered the case as per agenda and decided to call for the following information from the applicant as per comments of the TE: 1. Detailed technical notes on the manufacturing process including the relevant flow sheet. 2. Detailed technical drawings with the dimensions of each export product, Catalogue, if any, may also be furnished. 3. Starting from the specification of the export product, basic calculation as to how raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc.	

Case stands deferred.

Case No.	92 / NC/1/MEET/Oct/202324/14
Case Status	Case Deferred
Party Name	HANON CLIMATE SYSTEMS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023
HQ File Number	HQRNORM APPLY 00002394AM23
RA File Number	05AX04001240 AM23
Licence No and Date	0511014052/01/08/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	93 / NC/1/MEET/Oct/202324/14
Case Status	Case Deferred
Party Name	INSPIRON ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023
HQ File Number	HQRNORM APPLY 00002748AM23
RA File Number	08AX04000643 AM23
Licence No and Date	0811005815/23/08/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	94 / NC/1/MEET/Oct/202324/14
Case Status	Case Deferred
Party Name	DEE DEVELOPMENT ENGINEERS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023
HQ File Number	HQRNORM REVIW00006351AM24

RA File Number	05AX04001449 AM23
Licence No and Date	0511014456/24/08/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	95 / NC/1/MEET/Oct/202324/14
Case Status	Case Deferred
Party Name	MAGOTTEAUX INDUSTRIES PRIVATE LTD
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023
HQ File Number	HQRNORM APPLY 00002780AM23
RA File Number	24AX04000086 AM23
Licence No and Date	2411001809/25/08/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	96 / NC/1/MEET/Oct/202324/14
Case Status	Case Deferred
Party Name	COOPER ELEVATORS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023
HQ File Number	HQRNORM APPLY 00002781AM23
RA File Number	04AX04000465 AM23
Licence No and Date	0411003859/25/08/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	97 / NC/1/MEET/Oct/202324/14
Case Status	Case Deferred
Party Name	BORWARNER EMISSIONS SYSTEMS INDIA PRIVATE LIMITED

Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023
HQ File Number	HQRNORM APPLY 00002788AM23
RA File Number	05AX04001323 AM23
Licence No and Date	0511014480/25/08/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	98 / NC/1/MEET/Oct/202324/14
Case Status	Case Deferred
Party Name	NUVOTEC TITANIUM PROCESS EQUIPMENT PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023
HQ File Number	HQRNORM APPLY 00002867AM23
RA File Number	26AX04000043 AM23
Licence No and Date	2611000682/30/08/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	99 / NC/1/MEET/Oct/202324/14
Case Status	Case Deferred
Party Name	UNIVERSAL CABLES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023
HQ File Number	HQRNORM APPLY 00002933AM23
RA File Number	03AX04002687 AM23
Licence No and Date	0311017627/02/09/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	100 / NC/1/MEET/Oct/202324/14
----------	-------------------------------

Case Status	Case Deferred
Party Name	LARSEN AND TOUBRO LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023
HQ File Number	HQRNORM APPLY 00003211AM23
RA File Number	03AX04003245 AM23
Licence No and Date	0311018003/19/09/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	101 / NC/1/MEET/Oct/202324/14
Case Status	Case Deferred
Party Name	S K INDUSTRIES
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023
HQ File Number	HQRNORM APPLY 00003478AM23
RA File Number	34AX04000624 AM23
Licence No and Date	3411002849/30/09/2022
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter was issued to applicant on 11.07.2023 followed by several reminders for furnishing the requisite information/documents. A reminder was also issued on 09.08.2023; however, no information has been received from the application as yet. Hence, the Committee decided to issue the final reminder to the applicant to submit the reply within 15 days.	
Case stands deferred.	

Case No.	102 / NC/1/MEET/Oct/202324/14
Case Status	Case Deferred
Party Name	SMS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023
HQ File Number	HQRNORM APPLY 00003578AM23
RA File Number	05AX04001950 AM23
Licence No and Date	0511015196/07/10/2022

Norms Committee Decision:
Case deferred for comments of TE.

Case No.	103 / NC/1/MEET/Oct/202324/14
Case Status	Case Deferred
Party Name	SMS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023
HQ File Number	HQRNORM APPLY 00003579AM23
RA File Number	05AX04001951 AM23
Licence No and Date	0511015197/07/10/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	104 / NC/1/MEET/Oct/202324/14
Case Status	Case Deferred
Party Name	BGR ENERGY SYSTEMS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023
HQ File Number	HQRNORM APPLY 00003627AM23
RA File Number	04AX04000620 AM23
Licence No and Date	0411004086/11/10/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	105 / NC/1/MEET/Oct/202324/14
Case Status	Case Deferred
Party Name	STEAM TURBINE ENGINEERING (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023
HQ File Number	HQRNORM APPLY 00003703AM23

RA File Number	34AX04000667 AM23
Licence No and Date	3411002909/13/10/2022
Norms Committee Decision: Case may be referred to DPITT for comments. Case stands deferred.	

Case No.	106 / NC/1/MEET/Oct/202324/14
Case Status	Case Deferred
Party Name	NATRON EQUIPMENT & SPARES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023
HQ File Number	HQRNORM APPLY 00003800AM23
RA File Number	05AX04002031 AM23
Licence No and Date	0511015363/18/10/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	107 / NC/1/MEET/Oct/202324/14
Case Status	Case Deferred
Party Name	ITT ENGINEERING INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023
HQ File Number	HQRNORM APPLY 00003811AM23
RA File Number	03AX04003606 AM23
Licence No and Date	0311018683/18/10/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	108 / NC/1/MEET/Oct/202324/14
Case Status	Case Deferred
Party Name	RAVI TECHNOFORGE PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023
HQ File Number	HQRNORM APPLY 00004412AM23
RA File Number	24AX04000220 AM23
Licence No and Date	2411001992/17/11/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	109 / NC/1/MEET/Oct/202324/14
Case Status	Case Deferred
Party Name	CANARA HYDRAULICS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023
HQ File Number	HQRNORM APPLY 00004429AM23
RA File Number	07AX04001148 AM23
Licence No and Date	0711005719/17/11/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	110 / NC/1/MEET/Oct/202324/14
Case Status	Case Deferred
Party Name	BIRLA CABLE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023
HQ File Number	HQRNORM APPLY 00004431AM23
RA File Number	56AX04000232 AM23
Licence No and Date	5611001285/17/11/2022
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to call for the following information from the applicant as per comments of the TE:	

1. Regarding your application for ratification of norms of Advance License issued to your esteemed firm/company, the "Per unit requirement" Excel sheet, it is observed that the quantities indicated as "without wastage"(Column H) and the quantities specified in the DGFT (Directorate General of Foreign Trade) with wastage(Column K) are identical.
2. This similarity in values introduces a level of ambiguity in the dataset. Hence Provide an updated Excel sheet with correct data.

Case stands deferred.

Case No.	111 / NC/1/MEET/Oct/202324/14
Case Status	Case Deferred
Party Name	BIRLA CABLE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023
HQ File Number	HQRNORM APPLY 00004553AM23
RA File Number	56AX04000244 AM23
Licence No and Date	5611001302/23/11/2022
Norms Committee Decision:	
103. The Committee considered the case as per agenda and decided to call for the following information from the applicant as per comments of the TE: i. Regarding your application for ratification of norms of Advance License issued to your esteemed firm/company, the "Per unit requirement" Excel sheet, it is observed that the quantities indicated as "without wastage"(Column H) and the quantities specified in the DGFT (Directorate General of Foreign Trade) with wastage(Column K) are identical. ii. This similarity in values introduces a level of ambiguity in the dataset. Hence Provide an updated Excel sheet with correct data. Case stands deferred.	

Case No.	112 / NC/1/MEET/Oct/202324/14
Case Status	Case Deferred
Party Name	MAXOP ENGINEERING COMPANY PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023
HQ File Number	HQRNORM APPLY 00004581AM23
RA File Number	05AX04002296 AM23
Licence No and	0511015676/24/11/2022

Date	
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	113 / NC/1/MEET/Oct/202324/14
Case Status	Case Deferred
Party Name	LOHUM CLEANTECH PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023
HQ File Number	HQRNORM APPLY 00004613AM23
RA File Number	05AX04002080 AM23
Licence No and Date	0511016024/25/11/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	114 / NC/1/MEET/Oct/202324/14
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023
HQ File Number	HQRNORM APPLY 00004633AM23
RA File Number	34AX04000740 AM23
Licence No and Date	3411002981/28/11/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	115 / NC/1/MEET/Oct/202324/14
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023

HQ File Number	HQRNORM APPLY 00004634AM23
RA File Number	34AX04000680 AM23
Licence No and Date	3411002931/28/11/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	116 / NC/1/MEET/Oct/202324/14
Case Status	Case Deferred
Party Name	DEE DEVELOPMENT ENGINEERS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023
HQ File Number	HQRNORM REVIW00006268AM24
RA File Number	05AX04002573 AM23
Licence No and Date	0511016131/02/12/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	117 / NC/1/MEET/Oct/202324/14
Case Status	Case Deferred
Party Name	DEE DEVELOPMENT ENGINEERS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023
HQ File Number	HQRNORM REVIW00006269AM24
RA File Number	05AX04002572 AM23
Licence No and Date	0511016132/02/12/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	118 / NC/1/MEET/Oct/202324/14
Case Status	Case Deferred

Party Name	S K INDUSTRIES
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023
HQ File Number	HQRNORM APPLY 00005343AM23
RA File Number	34AX04000899 AM23
Licence No and Date	3411003182/27/12/2022
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter was issued to applicant on 11.07.2023 followed by several reminders for furnishing the requisite information/documents. A reminder was also issued on 09.08.2023; however, no information has been received from the application as yet. Hence, the Committee decided to issue the final reminder to the applicant to submit the reply within 15 days. Case stands deferred.	

Case No.	119 / NC/1/MEET/Oct/202324/14
Case Status	Case Deferred
Party Name	BORGWARNER EMISSIONS SYSTEMS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023
HQ File Number	HQRNORM APPLY 00005559AM23
RA File Number	05AX04002881 AM23
Licence No and Date	0511016744/05/01/2023
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter was issued to applicant on 11.07.2023 followed by several reminders for furnishing the requisite information/documents. A reminder was also issued on 09.08.2023; however, no information has been received from the application as yet. Hence, the Committee decided to issue the final reminder to the applicant to submit the reply within 15 days. Case stands deferred.	

Case No.	120 / NC/1/MEET/Oct/202324/14
Case Status	Case Deferred
Party Name	LMT TOOLS INDIA PRIVATE LIMITED
Meeting Number	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023

and Date	
HQ File Number	HQRNORM APPLY 00005625AM23
RA File Number	03AX04004891 AM23
Licence No and Date	0311020587/10/01/2023
Norms Committee Decision: The committee considered the case and noted that the reply of the DL issued to the applicant has been received. Therefore, the Committee decided to send the complete application along with DL reply to the TE for examination and comments. Case stands deferred.	

Case No.	121 / NC/1/MEET/Oct/202324/14
Case Status	Case Deferred
Party Name	EBM-PAPST INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023
HQ File Number	HQRNORM APPLY 00005650AM23
RA File Number	04AX04000841 AM23
Licence No and Date	0411004745/10/01/2023
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	122 / NC/1/MEET/Oct/202324/14
Case Status	Case Deferred
Party Name	MASK IMPEX PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023
HQ File Number	HQRNORM APPLY 00005669AM23
RA File Number	05AX04002896 AM23
Licence No and Date	0511016823/11/01/2023
Norms Committee Decision: Case may be referred to MHI for comments.	

Case No.	123 / NC/1/MEET/Oct/202324/14
Case Status	Case Deferred
Party Name	THERMAX LIMITED.
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023
HQ File Number	HQRNORM APPLY 00005694AM23
RA File Number	31AX04000304 AM23
Licence No and Date	3111001955/12/01/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	124 / NC/1/MEET/Oct/202324/14
Case Status	Case Deferred
Party Name	JOHN CRANE SEALING SYSTEMS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023
HQ File Number	HQRNORM APPLY 00005788AM23
RA File Number	07AX04001562 AM23
Licence No and Date	0711006208/18/01/2023
Norms Committee Decision:	
Case may be referred to DPIIT for comments.	

Case No.	125 / NC/1/MEET/Oct/202324/14
Case Status	Case Approved
Party Name	BIRLA CABLE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023
HQ File Number	HQRNORM APPLY 00005859AM23
RA File Number	56AX04000349 AM23
Licence No and Date	5611001500/21/01/2023
Norms Committee Decision:	

The Committee considered the case as per agenda and **decided to fix** the ad-hoc norms of this case as per comments of Meity dated 08.11.2023, as under:

Note: The written recommendation as given by Meity will be communicated to the applicant as well as concerned RA through email.

RA concerned may take suitable consequential action accordingly.

Case No.	126 / NC/1/MEET/Oct/202324/14
Case Status	Case Deferred
Party Name	BIRLA CABLE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023
HQ File Number	HQRNORM APPLY 00005927AM23
RA File Number	56AX04000360 AM23
Licence No and Date	5611001513/27/01/2023
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to fix the ad-hoc norms of this case as per comments of Meity dated 07.11.2023, as under:	
Note: The written recommendation as given by Meity will be communicated to the applicant as well as concerned RA through email.	
RA concerned may take suitable consequential action accordingly.	

Case No.	127 / NC/1/MEET/Oct/202324/14
Case Status	Case Deferred
Party Name	SATURN INDUSTRIES
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023
HQ File Number	HQRNORM APPLY 00005974AM23
RA File Number	07AX04001645 AM23
Licence No and	0711006302/30/01/2023

Date	
Norms Committee Decision:	
May be referred to Consultant (Tech-1).	

Case No.	128 / NC/1/MEET/Oct/202324/14
Case Status	Case Deferred
Party Name	EBM-PAPST INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023
HQ File Number	HQRNORM APPLY 00006447AM23
RA File Number	04AX04000983 AM23
Licence No and Date	0411004915/20/02/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	129 / NC/1/MEET/Oct/202324/14
Case Status	Case Deferred
Party Name	OSWAL PUMPS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023
HQ File Number	HQRNORM APPLY 00006496AM23
RA File Number	33AX04000107 AM23
Licence No and Date	3311001088/21/02/2023
Norms Committee Decision:	
103. The Committee considered the case as per agenda and decided to call for the following information from the applicant as per comments of the TE: i. Quantities of export items in Nos. in addition to their weights. ii. Detail technical drawings with dimension of each export product, Catalogue, if any, may also be furnished. iii. Weight of each Export Product. iv. Weight of each of the imported and indigenous input, separately for each product, for the purpose of material balancing. Net weight (Gross weight minus wastage) for each imported and indigenous input in the export product may be indicated. Net weight along with details of other imported input to be used in the resultant product and sought to be imported/procured from sources other than the license, if any, may also be indicated. v. Starting from the specification of the export product, basic calculation as to how of raw material	

proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc.

Case stands deferred.

Case No.	130 / NC/1/MEET/Oct/202324/14
Case Status	Case Deferred
Party Name	S K INDUSTRIES
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023
HQ File Number	HQRNORM APPLY 00006552AM23
RA File Number	34AX04001075 AM23
Licence No and Date	3411003421/23/02/2023
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to call for the following information from the applicant as per comments of the TE:	
i. Blank size supported by size of Bearing race, separately for each bearing race. ii. Detail technical drawings with dimension of each export product, Catalogue, if any, may also be furnished. iii. Weight of each Export Product. i. Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc.	
Case stands deferred.	

Case No.	131 / NC/1/MEET/Oct/202324/14
Case Status	Case Approved
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023
HQ File Number	HQRNORM APPLY 00006578AM23
RA File Number	34AX04001074 AM23
Licence No and	3411003419/24/02/2023

Date														
Norms Committee Decision: The Committee considered the case as per agenda and decided to ratify the ad-norms of this case as per comments of Consultant(Tech-1), as under: Export Item: FRP ROTAR BLADE LM 83.3 P2 - 90.0 Nos Net weight per Blade 23,804.0 Kg +/- 3 % Import item <table border="1"> <thead> <tr> <th>Sl. No.</th> <th>Sl. No. of Advance Authorization</th> <th>Quantity recommended</th> </tr> </thead> <tbody> <tr> <td>1</td> <td>21,47,48,49,50,51,52,53,58, 65,67,68,69,70,84,85,86,94, 96,97,98,99,100,101,102,103, 104,106,107,108,109,110,111, 112,114,116,117,118,119,120, 121,122,124,125,126,127,128, 129,130,137,138,142,144,148, 149,150,151.</td> <td>Components, allowed as per G.N.4</td> </tr> <tr> <td>2</td> <td>8,12,13,81,87,92,95,131,132, 139,141,147,154,155,156,160, 161.</td> <td>Consumables Qty as applied for Value altogether restricted to 1.5 % of FOB Value</td> </tr> <tr> <td>3</td> <td>Rest of the items</td> <td>As applied for</td> </tr> </tbody> </table> RA concerned may take suitable consequential action accordingly.			Sl. No.	Sl. No. of Advance Authorization	Quantity recommended	1	21,47,48,49,50,51,52,53,58, 65,67,68,69,70,84,85,86,94, 96,97,98,99,100,101,102,103, 104,106,107,108,109,110,111, 112,114,116,117,118,119,120, 121,122,124,125,126,127,128, 129,130,137,138,142,144,148, 149,150,151.	Components, allowed as per G.N.4	2	8,12,13,81,87,92,95,131,132, 139,141,147,154,155,156,160, 161.	Consumables Qty as applied for Value altogether restricted to 1.5 % of FOB Value	3	Rest of the items	As applied for
Sl. No.	Sl. No. of Advance Authorization	Quantity recommended												
1	21,47,48,49,50,51,52,53,58, 65,67,68,69,70,84,85,86,94, 96,97,98,99,100,101,102,103, 104,106,107,108,109,110,111, 112,114,116,117,118,119,120, 121,122,124,125,126,127,128, 129,130,137,138,142,144,148, 149,150,151.	Components, allowed as per G.N.4												
2	8,12,13,81,87,92,95,131,132, 139,141,147,154,155,156,160, 161.	Consumables Qty as applied for Value altogether restricted to 1.5 % of FOB Value												
3	Rest of the items	As applied for												

Case No.	132 / NC/1/MEET/Oct/202324/14
----------	-------------------------------

Case Status	Case Deferred
Party Name	TECHNO DESIGNS
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023
HQ File Number	HQRNORM APPLY 00006647AM23
RA File Number	34AX04001065 AM23
Licence No and Date	3411003452/27/02/2023
Norms Committee Decision: The Committee considered the case as per agenda and decided to call for the following information from the applicant as per comments of the TE: i. Weight of each Export Product. ii. Weight of each of the imported and indigenous input, separately for each product, for the purpose of material balancing. Net weight (Gross weight minus wastage) for each imported and indigenous input in the export product may be indicated. Net weight along with details of other imported input to be used in the resultant product and sought to be imported/procured from sources other than the license, if any, may also be indicated. iii. Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc. iv. Sheet layout diagram showing wastage during cutting of Roof, Cone and Shell of Aluminium Silos. Case Stands deferred.	

Case No.	133 / NC/1/MEET/Oct/202324/14
Case Status	Case Deferred
Party Name	LARSEN AND TOUBRO LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023
HQ File Number	HQRNORM APPLY 00006669AM23
RA File Number	03AX04005787 AM23
Licence No and Date	0311021796/28/02/2023
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	134 / NC/1/MEET/Oct/202324/14
Case Status	Case Deferred
Party Name	EBM-PAPST INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023
HQ File Number	HQRNORM APPLY 00006723AM23
RA File Number	04AX04000984 AM23
Licence No and Date	0411004983/03/03/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	135 / NC/1/MEET/Oct/202324/14
Case Status	Case Deferred
Party Name	WHEELS INDIA LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023
HQ File Number	HQRNORM APPLY 00007280AM23
RA File Number	04AX04001145 AM23
Licence No and Date	0411005174/29/03/2023
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to call for the following information from the applicant as per comments of the TE: i. Please provide details of net wastage as most of scrap can be re-melted. Case stands deferred.	

Case No.	136 / NC/1/MEET/Oct/202324/14
Case Status	Case Deferred

Party Name	MECTECH PROCESS ENGINEERS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023
HQ File Number	HQRNORM APPLY 00007289AM23
RA File Number	05AX04003616 AM23
Licence No and Date	0511018072/29/03/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	137 / NC/1/MEET/Oct/202324/14
Case Status	Case Deferred
Party Name	LOHUM CLEANTECH PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023
HQ File Number	HQRNORM APPLY 00007296AM23
RA File Number	05AX04003576 AM23
Licence No and Date	0511018085/29/03/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	138 / NC/1/MEET/Oct/202324/14
Case Status	Case Deferred
Party Name	MASU BRAKE PADS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023
HQ File Number	HQRNORM APPLY 00007334AM23
RA File Number	05AX04003656 AM23
Licence No and Date	0511018104/31/03/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	139 / NC/1/MEET/Oct/202324/14
Case Status	Case Deferred
Party Name	MASK IMPEX PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023
HQ File Number	HQRNORM APPLY 00007343AM23
RA File Number	05AX04003571 AM23
Licence No and Date	0511018119/31/03/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	140 / NC/1/MEET/Oct/202324/14
Case Status	Case Deferred
Party Name	TECHNO DESIGNS
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023
HQ File Number	HQRNORM APPLY 00007351AM23
RA File Number	34AX04001197 AM23
Licence No and Date	3411003568/31/03/2023
Norms Committee Decision:	
103. The Committee considered the case as per agenda and decided to call for the following information from the applicant as per comments of the TE: i. Weight of each Export Product. ii. Weight of each of the imported and indigenous input, separately for each product, for the purpose of material balancing. Net weight (Gross weight minus wastage) for each imported and indigenous input in the export product may be indicated. Net weight along with details of other imported input to be used in the resultant product and sought to be imported/procured from sources other than the license, if any, may also be indicated. iii. Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc. iv. Sheet layout diagram showing wastage during cutting of Roof, Cone and Shell of Aluminium Silos. Case stands deferred.	

Case No.	141 / NC/1/MEET/Oct/202324/14
Case Status	Case Approved
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023
HQ File Number	HQRNORM APPLY 00000037AM24
RA File Number	34AX04001207 AM23
Licence No and Date	3411003577/06/04/2023
Norms Committee Decision: The Committee considered the case as per agenda and decided to ratify the ad-norms of this case as per comments of Consultant(Tech-1) dated 07.11.2023, as under: Export Items: 1 REC.BOX GEN 1.5 LM 77.4 P 89.0 NUMBERS (NOS) 2. SPAR BEAM GEN 1.5 LM 77.4 P 89.0 NUMBERS (NOS) 1. Total Net weight (REC.BOX AND SPAR BEAM TOGETHER) 1 NO: 585.0 Kg (+/-3 %) 2. Import of following items at Sl. No.s are components and may be allowed as per GN-4 with accountability clause: 5,6,9,10,30,31,34,35,63,64,65,70,71,72 3. Import of following items at Sl. Nos. are consumables and may be allowed as applied for with overall value cap of 2.0% of FOB value: 1,2,3,11,12,13,14,15,16,17,18,21,24,25,32,33,44,45,46,47,48,49,50,53,56,57, 58,61,62,66 4. Rest of the import items may be allowed as applied for. RA concerned may take suitable consequential action accordingly.	

Case No.	142 / NC/1/MEET/Oct/202324/14
Case Status	Case Deferred
Party Name	ISGEC HEAVY ENGINEERING LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023
HQ File Number	HQRNORM APPLY 00000048AM24
RA File Number	05AX04003503 AM23
Licence No and Date	0511018169/06/04/2023
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	143 / NC/1/MEET/Oct/202324/14
Case Status	Case Approved
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023
HQ File Number	HQRNORM APPLY 00000181AM24
RA File Number	34AX04000026 AM24
Licence No and Date	3411003594/13/04/2023
Norms Committee Decision: The Committee considered the case as per agenda and decided to ratify the ad-norms of this case as per comments of Consultant(Tech-1) dated 07.11.2023, as under: Export Items: 1 REC.BOX GEN 1.5 LM 77.4 P 89.0 NUMBERS (NOS) 2. SPAR BEAM GEN 1.5 LM 77.4 P 89.0 NUMBERS (NOS) 1. Total Net weight (REC.BOX AND SPAR BEAM TOGETHER) 1 NO: 585.0 Kg (+/-3 %) 2. Import of following items at Sl. No.s are components and may be allowed as per GN-4 with accountability clause: 5,6,9,10,30,31,34,35,63,64,65,70,71,72 3. Import of following items at Sl. Nos. are consumables and may be allowed as applied for with overall value cap of 2.0% of FOB value: 1,2,3,11,12,13,14,15,16,17,18,21,24,25,32,33,44,45,46,47,48,49,50,53,56,57, 58,61,62,66 4. Rest of the import items may be allowed as applied for. RA concerned may take suitable consequential action accordingly.	

Case No.	144 / NC/1/MEET/Oct/202324/14
Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023
HQ File Number	HQRNORM APPLY 00000208AM24
RA File Number	03AX04000049 AM24

Licence No and Date	0311022819/17/04/2023
Norms Committee Decision: The Committee considered the case as per agenda and decided to call for the following information from the applicant as per comments of the TE: 1. Details of export product in terms of design, calculations and brief notes about export product as well as import inputs. 2. Justification of claimed Wastage over per unit requirement without wastage. 3.Quantity of import items required for manufacturing one unit of export product for each export item. (Share excel sheet). 4. Calculations on per unit requirement of Import item for manufacturing one unit of export product without wastage. (Share excel sheet) 5. Wastage claimed in the manufacturing process and details of recoverable wastage. (Share Excel sheet) 6. You are also requested to provide the per unit requirement in excel sheet. Share the above Point (3-6) information / details in excel sheet in the below format. Case stands deferred.	

Case No.	145 / NC/1/MEET/Oct/202324/14
Case Status	Case Rejected
Party Name	ISGEC HITACHI ZOSEN LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023
HQ File Number	HQRNORM APPLY 00000512AM24
RA File Number	05AX04000246 AM24
Licence No and Date	0511018608/01/05/2023
Norms Committee Decision: The Committee considered the case as per agenda and noted that the firm vide letter dated 18.09.2023 has surrendered Advance Authorization to CLA. Hence, the committee decided to withdraw this case from the agenda showing it as “rejected”. Case stands rejected.	

Case No.	146 / NC/1/MEET/Oct/202324/14
Case Status	Case Deferred
Party Name	CANARA HYDRAULICS PRIVATE LIMITED

Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023
HQ File Number	HQRNORM APPLY 00004374AM24
RA File Number	NA
Licence No and Date	0711007709/31/05/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	147 / NC/1/MEET/Oct/202324/14
Case Status	Case Deferred
Party Name	GOPALAN AEROSPACE INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023
HQ File Number	HQRNORM APPLY 00004392AM24
RA File Number	07AX04000511 AM24
Licence No and Date	0711008537/12/07/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	148 / NC/1/MEET/Oct/202324/14
Case Status	Case Rejected
Party Name	SULZER PUMPS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023
HQ File Number	HQRNORM APPLY 00004394AM24
RA File Number	03AX04001639 AM24
Licence No and Date	0311025342/12/07/2023
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a DL was issued to the applicant on 12.09.2023 followed by several reminders. A further reminder was also issued on 09.10.2023. However, the applicant has not yet submitted the requisite information. Hence, the Committee decided to reject the case on the ground of non-submission of relevant information/document.	

Case stands rejected.

Case No.	149 / NC/1/MEET/Oct/202324/14
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023
HQ File Number	HQRNORM APPLY 00004413AM24
RA File Number	09AX04000339 AM24
Licence No and Date	0911005384/13/07/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	150 / NC/1/MEET/Oct/202324/14
Case Status	Case Deferred
Party Name	HANNING MOTORS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023
HQ File Number	HQRNORM APPLY 00004424AM24
RA File Number	34AX04000264 AM24
Licence No and Date	3411003885/14/07/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	151 / NC/1/MEET/Oct/202324/14
Case Status	Case Deferred
Party Name	HANNING MOTORS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023
HQ File Number	HQRNORM APPLY 00004425AM24
RA File Number	34AX04000267 AM24

Licence No and Date	3411003886/14/07/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	152 / NC/1/MEET/Oct/202324/14
Case Status	Case Deferred
Party Name	PRECISION EQUIPMENTS (CHENNAI) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023
HQ File Number	HQRNORM APPLY 00004439AM24
RA File Number	04AX04000331 AM24
Licence No and Date	0411005731/14/07/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	153 / NC/1/MEET/Oct/202324/14
Case Status	Case Deferred
Party Name	AUTOCOMP CORPORATION PANSE PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023
HQ File Number	HQRNORM APPLY 00004463AM24
RA File Number	31AX04000104 AM24
Licence No and Date	3111002479/17/07/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	154 / NC/1/MEET/Oct/202324/14
Case Status	Case Deferred
Party Name	HANNING MOTORS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023

HQ File Number	HQRNORM APPLY 00004464AM24
RA File Number	34AX04000298 AM24
Licence No and Date	3411003902/17/07/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	155 / NC/1/MEET/Oct/202324/14
Case Status	Case Deferred
Party Name	HANNING MOTORS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023
HQ File Number	HQRNORM APPLY 00004465AM24
RA File Number	34AX04000299 AM24
Licence No and Date	3411003903/17/07/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	156 / NC/1/MEET/Oct/202324/14
Case Status	Case Deferred
Party Name	HANNING MOTORS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023
HQ File Number	HQRNORM APPLY 00004466AM24
RA File Number	34AX04000300 AM24
Licence No and Date	3411003904/17/07/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	157 / NC/1/MEET/Oct/202324/14
Case Status	Case Deferred

Party Name	MASK IMPEX PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023
HQ File Number	HQRNORM APPLY 00004475AM24
RA File Number	05AX04000987 AM24
Licence No and Date	0511019794/17/07/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	158 / NC/1/MEET/Oct/202324/14
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023
HQ File Number	HQRNORM APPLY 00004486AM24
RA File Number	09AX04000350 AM24
Licence No and Date	0911005433/18/07/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	159 / NC/1/MEET/Oct/202324/14
Case Status	Case Deferred
Party Name	UPR ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023
HQ File Number	HQRNORM APPLY 00004507AM24
RA File Number	31AX04000114 AM24
Licence No and Date	3111002487/19/07/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	160 / NC/1/MEET/Oct/202324/14
Case Status	Case Deferred
Party Name	HANNING MOTORS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023
HQ File Number	HQRNORM APPLY 00004536AM24
RA File Number	34AX04000317 AM24
Licence No and Date	3411003924/20/07/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	161 / NC/1/MEET/Oct/202324/14
Case Status	Case Deferred
Party Name	HANNING MOTORS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023
HQ File Number	HQRNORM APPLY 00004537AM24
RA File Number	34AX04000319 AM24
Licence No and Date	3411003925/20/07/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	162 / NC/1/MEET/Oct/202324/14
Case Status	Case Deferred
Party Name	CLEAN ENERGY SYSTEMS
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023
HQ File Number	HQRNORM APPLY 00004542AM24
RA File Number	31AX04000110 AM24
Licence No and Date	3111002494/20/07/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	163 / NC/1/MEET/Oct/202324/14
Case Status	Case Deferred
Party Name	AUTOCOMP CORPORATION PANSE PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023
HQ File Number	HQRNORM APPLY 00004544AM24
RA File Number	31AX04000115 AM24
Licence No and Date	3111002498/20/07/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	164 / NC/1/MEET/Oct/202324/14
Case Status	Case Deferred
Party Name	JINDAL RAIL INFRASTRUCTURE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023
HQ File Number	HQRNORM APPLY 00004549AM24
RA File Number	05AX04001050 AM24
Licence No and Date	0511019948/21/07/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	165 / NC/1/MEET/Oct/202324/14
Case Status	Case Deferred
Party Name	KRISHNA CAPBOX PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023
HQ File Number	HQRNORM APPLY 00005160AM24
RA File Number	05AX04001413 AM24
Licence No and Date	0511020517/21/08/2023
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	166 / NC/1/MEET/Oct/202324/14
Case Status	Case Deferred
Party Name	M K U LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023
HQ File Number	HQRNORM APPLY 00005161AM24
RA File Number	06AX04000040 AM24
Licence No and Date	0611002150/21/08/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	167 / NC/1/MEET/Oct/202324/14
Case Status	Case Deferred
Party Name	ISGEC HEAVY ENGINEERING LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023
HQ File Number	HQRNORM APPLY 00005191AM24
RA File Number	05AX04001397 AM24
Licence No and Date	0511020553/23/08/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	168 / NC/1/MEET/Oct/202324/14
Case Status	Case Deferred
Party Name	L&T - MHI POWER TURBINE GENERATORS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023
HQ File Number	HQRNORM APPLY 00005208AM24
RA File Number	03AX04002189 AM24

Licence No and Date	0311026562/23/08/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	169 / NC/1/MEET/Oct/202324/14
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023
HQ File Number	HQRNORM APPLY 00005264AM24
RA File Number	34AX04000401 AM24
Licence No and Date	3411004056/28/08/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	170 / NC/1/MEET/Oct/202324/14
Case Status	Case Deferred
Party Name	BOTIL OIL TOOLS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023
HQ File Number	HQRNORM APPLY 00005267AM24
RA File Number	05AX04001302 AM24
Licence No and Date	0511020615/28/08/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	171 / NC/1/MEET/Oct/202324/14
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023

HQ File Number	HQRNORM APPLY 00005272AM24
RA File Number	09AX04000449 AM24
Licence No and Date	0911005691/28/08/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	172 / NC/1/MEET/Oct/202324/14
Case Status	Case Deferred
Party Name	KARMEN INTERNATIONAL PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023
HQ File Number	HQRNORM APPLY 00005289AM24
RA File Number	04AX04000412 AM24
Licence No and Date	0411005928/29/08/2023
Norms Committee Decision:	
103. The Committee considered the case as per agenda and decided to call for the following information from the applicant as per comments of the TE: i. Detail technical note on manufacturing process including the relevant flow sheet. ii. Weight of each Export Product. iii. Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc. iv. Along with stage-wise dimensional drawings and weight justifying the wastage claimed.	
Case stands deferred.	

Case No.	173 / NC/1/MEET/Oct/202324/14
Case Status	Case Deferred
Party Name	L&T - MHI POWER TURBINE GENERATORS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023
HQ File Number	HQRNORM APPLY 00005302AM24

RA File Number	03AX04002448 AM24
Licence No and Date	0311026723/29/08/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	174 / NC/1/MEET/Oct/202324/14
Case Status	Case Deferred
Party Name	P P ROLLING MILLS MFGING COMPANY PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023
HQ File Number	HQRNORM APPLY 00005305AM24
RA File Number	05AX04001457 AM24
Licence No and Date	0511020698/29/08/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	175 / NC/1/MEET/Oct/202324/14
Case Status	Case Approved
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023
HQ File Number	HQRNORM APPLY 00005370AM24
RA File Number	34AX04000440 AM24
Licence No and Date	3411004069/01/09/2023
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to ratify the ad-norms of this case as per comments of Consultant(Tech-1) dated 07.11.2023, as under:	
Export Item: 1 REC.BOX GEN 1.5 LM 77.4 P 76.0 NUMBERS (NOS)	
2. SPAR BEAM GEN 1.5 LM 77.4 P 76.0 NUMBERS (NOS)	
1. Total Net weight (REC.BOX AND SPAR BEAM TOGETHER) 1 NO 585.0 Kg (+/-3 %)	
2. Import of following items at Sl. Nos. are components and may be allowed as per GN-4 with accountability clause:	
5,6,9,10,30,31,34,35,63,64,65,70,71,72	

3. Import of following items at Sl. Nos. are consumables and may be allowed **as applied for with overall value cap of 2.0%** of FOB value:

1,2,3,11,12,13,14,15,16,17,18,21,24,25,32,33,44,45,46,47,48,49,50,53,56,57, 58,61,62,66

4. Rest of the **import items may be allowed as applied for.**

RA concerned may take suitable consequential action accordingly.

Case No.	176 / NC/1/MEET/Oct/202324/14
Case Status	Case Deferred
Party Name	MARELLI TALBROS CHASSIS SYSTEMS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023
HQ File Number	HQRNORM APPLY 00005420AM24
RA File Number	05AX04001584 AM24
Licence No and Date	0511020756/04/09/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	177 / NC/1/MEET/Oct/202324/14
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023
HQ File Number	HQRNORM APPLY 00005520AM24
RA File Number	34AX04000452 AM24
Licence No and Date	3411004100/08/09/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	178 / NC/1/MEET/Oct/202324/14
Case Status	Case Deferred

Party Name	BIRLA PRECISION TECHNOLOGIES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023
HQ File Number	HQRNORM APPLY 00006038AM24
RA File Number	03AX04003001 AM24
Licence No and Date	0311027629/05/10/2023
Norms Committee Decision: 103. The Committee considered the case as per agenda and decided to call for the following information from the applicant as per comments of the TE: i. Application on ANF 4A is required. Case stands deferred.	

Case No.	179 / NC/1/MEET/Oct/202324/14
Case Status	Case Deferred
Party Name	JYOTI PLASTIC WORKS P LTD
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023
HQ File Number	HQRNORM APPLY 00006049AM24
RA File Number	03AX04003044 AM24
Licence No and Date	0311027638/05/10/2023
Norms Committee Decision: The Committee considered the case as per agenda and decided to call for the following information from the applicant as per comments of the TE: i. Specific name of articles to be made, ii. Justification of 6% wastage. Case stands deferred.	

Case No.	180 / NC/1/MEET/Oct/202324/14
Case Status	Case Deferred
Party Name	JAYANITA EXPORTS PRIVATE LTD.
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023

HQ File Number	HQRNORM APPLY 00006056AM24
RA File Number	05AX04001553 AM24
Licence No and Date	0511021362/05/10/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	181 / NC/1/MEET/Oct/202324/14			
Case Status	Case Approved			
Party Name	ATOMUS INDUSTRIES PRIVATE LIMITED			
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023			
HQ File Number	HQRNORM APPLY 00006061AM24			
RA File Number	52AX04000161 AM24			
Licence No and Date	5211005879/06/10/2023			
Norms Committee Decision:				
The Committee considered the case as per agenda and decided to ratify the ad-norms of this case as per comments of Consultant(SKB), as under:				
Sl No	Item of Export	Quantity	Item of Import	Quantity to be allowed
1	Magnesium Turning 99 Percent Min.	200000.00 KGS	Magnesium Ingot 99 Percent Min	1.3% wastage on the net weight of the Magnesium Turning with 99% purity.
RA concerned may take suitable consequential action accordingly.				

Case No.	182 / NC/1/MEET/Oct/202324/14			
Case Status	Case Deferred			
Party Name	ELECTROSPARK ENCLOSURES PRIVATE LIMITED			
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023			

HQ File Number	HQRNORM APPLY 00006078AM24
RA File Number	33AX04000063 AM24
Licence No and Date	3311001556/06/10/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	183 / NC/1/MEET/Oct/202324/14
Case Status	Case Deferred
Party Name	GALVA DECO PARTS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023
HQ File Number	HQRNORM APPLY 00006093AM24
RA File Number	52AX04000194 AM24
Licence No and Date	5211005932/09/10/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	184 / NC/1/MEET/Oct/202324/14
Case Status	Case Deferred
Party Name	GALVA DECO PARTS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023
HQ File Number	HQRNORM APPLY 00006094AM24
RA File Number	52AX04000195 AM24
Licence No and Date	5211005933/09/10/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	185 / NC/1/MEET/Oct/202324/14
Case Status	Case Deferred

Party Name	RAVI TECHNOFORGE PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023
HQ File Number	HQRNORM APPLY 00006099AM24
RA File Number	24AX04000258 AM24
Licence No and Date	2411002827/09/10/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	186 / NC/1/MEET/Oct/202324/14
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023
HQ File Number	HQRNORM APPLY 00006107AM24
RA File Number	09AX04000561 AM24
Licence No and Date	0911005912/09/10/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	187 / NC/1/MEET/Oct/202324/14
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023
HQ File Number	HQRNORM APPLY 00006108AM24
RA File Number	09AX04000562 AM24
Licence No and Date	0911005913/09/10/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	188 / NC/1/MEET/Oct/202324/14
Case Status	Case Approved
Party Name	SENIOR INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023
HQ File Number	HQRNORM APPLY 00006148AM24
RA File Number	05AX04001913 AM24
Licence No and Date	0511021448/10/10/2023

Norms Committee Decision:

The Committee considered the case as per agenda and **decided to ratify** the ad-norms of this case as per comments of Consultant(SKB), as under:

Sl No	Item of Export	Quantity	Item of Import	Quantity to be allowed
1	Automotive Flexible Exhaust Connector (corrugated) made of Stainless Steel (Net Content of Imported item S. no.1 qty.11552 Kgs and S. No.2. qty. 11820 Kgs used in Export.)	68085 NOS	STAINLESS STEEL STRIP 169.6 X 0.20 MM AISI 316TI DIN 1.4571 (1BE0200169P)	1.0% WASTAGE ON THE NET WEIGHT OF THE. STAINLESS STEEL STRIP 169.6 X 0.20 MM IN THE EXPORT PRODUCT
			STAINLESS STEEL STRIP 173.6 X 0.20 MM AISI 316TI DIN 1.4571 (1BE0200173P)	1.0% WASTAGE ON THE NET WEIGHT OF THE. STAINLESS STEEL STRIP 173.6 X 0.20 MM IN THE EXPORT PRODUCT

Note:

The grade of imported stainless steel strips should be matched with the grade of Stainless steel strips to be used in the export product.

RA concerned may take suitable consequential action accordingly.

Case No.	189 / NC/1/MEET/Oct/202324/14
Case Status	Case Deferred
Party Name	DEE DEVELOPMENT ENGINEERS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023
HQ File Number	HQRNORM APPLY 00006150AM24
RA File Number	05AX04001774 AM24

Licence No and Date	0511021451/10/10/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	190 / NC/1/MEET/Oct/202324/14
Case Status	Case Deferred
Party Name	MASK IMPEX PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023
HQ File Number	HQRNORM APPLY 00006154AM24
RA File Number	05AX04001864 AM24
Licence No and Date	0511021455/10/10/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	191 / NC/1/MEET/Oct/202324/14
Case Status	Case Deferred
Party Name	GEECY ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023
HQ File Number	HQRNORM APPLY 00006158AM24
RA File Number	03AX04003142 AM24
Licence No and Date	0311027789/11/10/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	192 / NC/1/MEET/Oct/202324/14
Case Status	Case Deferred
Party Name	ENGINEERED POLYMERS (INDIA) PVT LTD
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023

HQ File Number	HQRNORM APPLY 00006159AM24
RA File Number	07AX04001073 AM24
Licence No and Date	0711009421/11/10/2023
Norms Committee Decision: The Committee considered the case as per agenda and decided to call for the following information from the applicant as per comments of the TE: i. Generic name of import item with catalogue ii. Justification of 25.8% wastage, why the wastage cannot be recycled. Case Stands deferred.	

Case No.	193 / NC/1/MEET/Oct/202324/14
Case Status	Case Deferred
Party Name	FAZE THREE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023
HQ File Number	HQRNORM APPLY 00006166AM24
RA File Number	03AX04003102 AM24
Licence No and Date	0311027800/11/10/2023
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	194 / NC/1/MEET/Oct/202324/14
Case Status	Case Deferred
Party Name	VITECH HEAVY EQUIPMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023
HQ File Number	HQRNORM APPLY 00006171AM24
RA File Number	03AX04003109 AM24
Licence No and Date	0311027809/11/10/2023
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	195 / NC/1/MEET/Oct/202324/14
Case Status	Case Deferred
Party Name	GARTECH EQUIPMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023
HQ File Number	HQRNORM APPLY 00006210AM24
RA File Number	31AX04000191 AM24
Licence No and Date	3111002703/12/10/2023
Norms Committee Decision: The Committee considered the case as per agenda and decided to call for the following information from the applicant as per comments of the TE: i. Application on ANF 4A is required. Case stands deferred.	

Case No.	196 / NC/1/MEET/Oct/202324/14
Case Status	Case Approved
Party Name	INJECTOPLAST PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023
HQ File Number	HQRNORM APPLY 00006221AM24
RA File Number	06AX04000219 AM24
Licence No and Date	0611002258/12/10/2023
Norms Committee Decision: The Committee considered the case as per agenda and decided to ratify the ad-norms of this case as per comments of Consultant(Tech-1), as under: i. Import item No. 1, 2, 5, 6, 7, and 10 may be allowed as 1.05 Kg/Kg content in export. ii. Import item No. 3,4,8,9 are components allowed on net-to-net basis as per GN-4. RA concerned may take suitable consequential action accordingly.	

Case No.	197 / NC/1/MEET/Oct/202324/14
Case Status	Case Deferred
Party Name	ANAND SEAMLESS TUBES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023
HQ File Number	HQRNORM APPLY 00006226AM24
RA File Number	08AX04001330 AM24
Licence No and Date	0811009647/13/10/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	198 / NC/1/MEET/Oct/202324/14
Case Status	Case Deferred
Party Name	ANAND SEAMLESS TUBES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023
HQ File Number	HQRNORM APPLY 00006228AM24
RA File Number	08AX04001331 AM24
Licence No and Date	0811009649/13/10/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	199 / NC/1/MEET/Oct/202324/14
Case Status	Case Deferred
Party Name	ANAND SEAMLESS TUBES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023
HQ File Number	HQRNORM APPLY 00006229AM24
RA File Number	08AX04001332 AM24
Licence No and Date	0811009650/13/10/2023
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	200 / NC/1/MEET/Oct/202324/14
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023
HQ File Number	HQRNORM APPLY 00006234AM24
RA File Number	09AX04000612 AM24
Licence No and Date	0911005977/13/10/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	201 / NC/1/MEET/Oct/202324/14
Case Status	Case Deferred
Party Name	NASMYTH ASIA (IN) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023
HQ File Number	HQRNORM APPLY 00006251AM24
RA File Number	07AX04001105 AM24
Licence No and Date	0711009465/13/10/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	202 / NC/1/MEET/Oct/202324/14
Case Status	Case Deferred
Party Name	PACIFIC TOOLS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023
HQ File Number	HQRNORM APPLY 00006259AM24
RA File Number	03AX04002463 AM24

Licence No and Date	0311027896/16/10/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	203 / NC/1/MEET/Oct/202324/14
Case Status	Case Deferred
Party Name	L&T - MHI POWER TURBINE GENERATORS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023
HQ File Number	HQRNORM APPLY 00006275AM24
RA File Number	03AX04003236 AM24
Licence No and Date	0311027928/16/10/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	204 / NC/1/MEET/Oct/202324/14
Case Status	Case Approved
Party Name	SULZER PUMPS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023
HQ File Number	HQRNORM APPLY 00006290AM24
RA File Number	03AX04003286 AM24
Licence No and Date	0311027935/16/10/2023
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to ratify the ad-norms of this case as per comments of Consultant(DPIIT) dated 30.10.2023, as under: i. Quantity of import items at Sl. No. 1 & 2 may be allowed on net to net basis with accountability clause as per GN-4 for Engineering Products. RA concerned may take suitable consequential action accordingly.	

Case No.	205 / NC/1/MEET/Oct/202324/14
Case Status	Case Approved
Party Name	SULZER PUMPS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023
HQ File Number	HQRNORM APPLY 00006291AM24
RA File Number	03AX04003282 AM24
Licence No and Date	0311027936/16/10/2023
Norms Committee Decision: The Committee considered the case as per agenda and decided to ratify the ad-norms of this case as per comments of Consultant(DPIIT) dated 30.10.2023, as under: i. Quantity of import items at Sl. No. 1 to 14 may be allowed on net to net basis with accountability clause as per GN-4 for Engineering Products. RA concerned may take suitable consequential action accordingly.	

Case No.	206 / NC/1/MEET/Oct/202324/14
Case Status	Case Deferred
Party Name	SULZER PUMPS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023
HQ File Number	HQRNORM APPLY 00006303AM24
RA File Number	03AX04003284 AM24
Licence No and Date	0311027950/17/10/2023
Norms Committee Decision: The Committee considered the case as per agenda and decided to call for the following information from the applicant as per comments of the TE: i. Use of Accelerometers (import items at Sl. No. 5,7,21,23,26,29 & 32) and basis for their quantities. ii. Assembly drawings/diagrams of the resultant product showing placement and exact use of components in the export product(s)- For import items Sl. No. 5,7,21,23,26,29 & 32. iii. Bifurcated quantities of components to be accounted for in the resultant product and the requirement of components as spares. Raw Material/Consumables-For import items Sl. No. 5,7,21,23,26,29 & 32. iv. Basis for the quantities of extension cables for accelerometers and wastage claimed on these items.	

- v. Basis/justification for the quantities of impellers (import items at Sl. No. 18 & 20)
- vi. Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc. for import items at Sl. No. 18 & 20.
- vii. Details of import items as Sl. No. 25, 28 & 31 (HSB Pumps) and their use in export items.

Case stands deferred.

Case No.	207 / NC/1/MEET/Oct/202324/14
Case Status	Case Deferred
Party Name	SULZER PUMPS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023
HQ File Number	HQRNORM APPLY 00006311AM24
RA File Number	03AX04003285 AM24
Licence No and Date	0311027966/17/10/2023

Norms Committee Decision:

The Committee considered the case as per agenda and **decided to call** for the following information from the applicant as per comments of the TE:

- i. Basis/justification for the quantities of import items at Sl No. 15, 17, 23 & 31 (Impeller-150 Kgs.each).
- ii. Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc. - for import items at Sl. No. 15, 17, 23 & 31.

Case stands deferred.

Case No.	208 / NC/1/MEET/Oct/202324/14
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023

HQ File Number	HQRNORM APPLY 00006326AM24
RA File Number	09AX04000640 AM24
Licence No and Date	0911006026/18/10/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	209 / NC/1/MEET/Oct/202324/14
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023
HQ File Number	HQRNORM APPLY 00006327AM24
RA File Number	09AX04000638 AM24
Licence No and Date	0911006027/18/10/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	210 / NC/1/MEET/Oct/202324/14
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023
HQ File Number	HQRNORM APPLY 00006328AM24
RA File Number	09AX04000639 AM24
Licence No and Date	0911006028/18/10/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	211 / NC/1/MEET/Oct/202324/14
Case Status	Case Deferred

Party Name	NATRON EQUIPMENT & SPARES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023
HQ File Number	HQRNORM APPLY 00006342AM24
RA File Number	05AX04002138 AM24
Licence No and Date	0511021620/18/10/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	212 / NC/1/MEET/Oct/202324/14
Case Status	Case Deferred
Party Name	UPR ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023
HQ File Number	HQRNORM APPLY 00006344AM24
RA File Number	31AX04000182 AM24
Licence No and Date	3111002729/18/10/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	213 / NC/1/MEET/Oct/202324/14
Case Status	Case Deferred
Party Name	UPR ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023
HQ File Number	HQRNORM APPLY 00006345AM24
RA File Number	31AX04000175 AM24
Licence No and Date	3111002730/18/10/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	214 / NC/1/MEET/Oct/202324/14
Case Status	Case Deferred
Party Name	AUTOFIT CAR INTERIORS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023
HQ File Number	HQRNORM APPLY 00006346AM24
RA File Number	10AX04000205 AM24
Licence No and Date	1011002080/18/10/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	215 / NC/1/MEET/Oct/202324/14
Case Status	Case Deferred
Party Name	MASK IMPEX PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202324/ 14 and 08/11/2023
HQ File Number	HQRNORM APPLY 00006365AM24
RA File Number	05AX04002148 AM24
Licence No and Date	0511021653/19/10/2023
Norms Committee Decision:	
Case deferred for comments of TE.	